



NOTIFICATION No. 91 / 2022

Thiru. P.K.Sivakumar, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Presiding Officer, Motor Accident Claims Tribunal, Pondicherry, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service in Order No.944/2022-L.D, Law Department, Government of Puducherry, dated 12.05.2022, is transferred and posted as Sub Judge, Mettupalayam, in the existing vacancy.

Thiru. J.Anvar Sathath, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service, as Sub Judge, Karaikal, is transferred and posted as Presiding Officer, Motor Accident Claims Tribunal, Pondicherry, vice Thiru. P.K.Sivakumar, transferred.

**HIGH COURT OF MADRAS,  
CHENNAI,  
DATED: 17.05.2022.**

**Sd/- P.DHANABAL,  
REGISTRAR GENERAL**

*[Handwritten signature]*